

WB

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. 276/93.

Dt. of Decision : 4-12-95.

1. The Union of India, Rep.
by the General Manager,
SE Rly, Garden Reach,
Calcutta-43.
2. The Divisional Personnel Officer,
SE Rly, Visakhapatnam. Applicants

vs

1. G. Swaminaidu
2. The Authority Under P.W. Act
and the Asst. Commissioner
of Labour, Visakhapatnam. Respondents.

Counsel for the Applicants : Mr. N.R. Devaraj, Sr. CGSC.

Counsel for the Respondents : Mr. K.K. Chakravorty

CORAM:

THE HON'BLE SHRI JUSTICE V. NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

17

ORDERAs per Hon'ble Shri Justice V. Neeladri Rao, Vice Chairman

Heard Shri N.R. Devraj, learned counsel for the applicant and Shri K.K.Chakravorthy, learned counsel for the respondents.

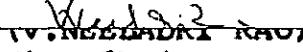
2. The respondents in P.W.No.10/91 have filed this OA praying for setting aside the order dated 29.9.92 passed by the Authority under Payment of Wages Act (Asst.Commissioner of Labour, Visakhapatnam), in P.W.No.10/91.

3. For the reasons stated in OA 36/93 the order dated 4.12.1995 passed in OA 36/93, this application has to be returned for preferring an appeal before the proper forum.

4. Return this OA for ~~4.12.1995~~ ^{preferring} an appeal before the proper forum.

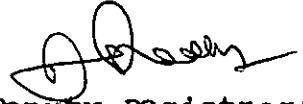
5. OA is ordered accordingly. No costs.//


(R. NANGARAJU)
Member (Admn)


Vice Chairman

Dated: The 4th December, 1995

Dictated in the Open Court


Deputy Registrar (J) CC

mvl

To

1. The General Manager, Union of India, SE Rly, Garden Reach, Calcutta-43.
2. The Divisional Personnel Officer, SE Rly, Visakhapatnam.
3. The Asst.Commissioner of Labour, The Authority under P.W.Act, Visakhapatnam.
4. One copy to Mr.N.R.Devraj, Sr.CGSC CAT.Hyd.
5. One copy to Mr.K.K.Chakravarthy, Advocate, CAT.Hyd.
6. One spare copy to CAT.Hyd

pvm

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN
AND

THE HON'BLE MR.R.RANGARAJAN :M(A)

DATED: 4-12-1995

ORDER/JUDGMENT

M.A./R.A./C.A.No.

O.A.No. 226/93 in

T.A.No. (W.P.No.)

Admitted and Interim directions
Issued.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

enclose the order in

OA 36/93 to this
order.

p.v.m.

Central Administrative Tribunal
DESPATCH

26 DEC 1995 ASY

HYDERABAD BENCH